

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Cibavishnu Saiivilan	Counsel for petitioner	Saiivil
2)	T.S. Raghavaram for Ramakrishna & Co. Pvt. Ltd.	counsel for 4 th respondent	T.S.R.
3)	K. RAMASAMY G.V. MOHANDAS KUMAR	Counsel for Respondents	G.V.M.
4)	S. Anandhan for for M/s. S. Anandhan	Counsel for respondents 1, 2, 3 & 9	S. Anandhan

ORDER

~~Counsel representing both the parties are present and submitted their arguments.~~

Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)